

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 740/16 in CP 271/16	TP 213/17	For hearing	391/ 394	Apere Enterprise Storage Solutions India Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. <i>Raghuram Cadambi 9900039859</i>	<i>Petitioner</i>	<i>[Signature]</i>
2. <i>Pramod Kumar</i>	<i>Rep. of O.L</i>	<i>[Signature]</i>
3. <i>C. Lakshmi</i>	<i>Rep. by ROC</i>	<i>[Signature]</i>

**ORDER**

Counsel for Petitioner is present. Sri Pramod Kumar, Assistant from O.L office is present. Smt. Prema Hatti, Standing Counsel for ROC & RD is absent. For hearing list it on 22/01/2018.

*[Signature]*  
**Member (T)**

*[Signature]*  
**Member (J)**